

level and approved them in conformity with Swajaldhara Guidelines. Details of proposals received and cleared by the DWSC/SWSM in States are not maintained by Government of India. The State sent proposals for release of funds for the projects approved by them to Department of Drinking Water Supply, Ministry of Rural Development. Funds were then released to the districts for which projects were approved by the State by the Department of Drinking Water Supply, Ministry of Rural Development within the indicated allocations.

During 2006-07, Zuneboto, Dimapur and Tuensang districts of Nagaland had been released Rs.24.81 lakh, Rs.7.54 lakh and Rs.51.72 lakh respectively, as 1st installment for implementation of Swajaldhara projects in these districts. Further, Rs.8.27 lakh was also released in 2008-09 to Zuneboto District as 2nd installment under Swajaldhara Scheme. Thus the total amount released to Nagaland under Swajaldhara Scheme during 2006-07 to 2008-09 was Rs.92.34 lakh. Swajaldhara scheme was discontinued from 2007-08 and no funds were allocated to States thereafter for Swajaldhara projects except for releases to on-going projects in 2008-09. From 1.4.2009 no releases have been made separately for Swajaldhara projects.

Recognition of women lead families under NREGA

2120. SHRI VARINDER SINGH BAJWA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that in some parts of the country house holds with women as the head are not recognized for the purpose of issuing ration cards and employment under National Rural Employment Guarantee Act (NREGA); and

(b) if so, the details thereof and what action is proposed to be taken by Government to remove this discrimination against women, whether single, divorced or widowed and by when that is likely to be done?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) A household is the basic unit for issuance of job card and providing employment under Mahatma Gandhi NREG Act. As per reports received from various States, 1.29 crore job cards have been issued to women headed households. 73.56 lakh single women household have been issued job cards under Mahatma Gandhi NREG Act.

MNREGS beneficiaries

2121. SHRI ABDUL WAHAB PEEVEE: Will the Minister of RURAL DEVELOPMENT be pleased to state the number of beneficiaries in Kerala under Mahatma Gandhi National Rural Employment Guarantee Scheme(MNREGS) in 2008-09?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): As reported by the State Government of Kerala, 692015 households were provided employment under Mahatma Gandhi NREGA in the State during 2008-09.